NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Application No.414, 448, 460, 415/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:

M/s. Phadnis Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER Application No.414,448,460,415/73(4)/NCLT/MB/MAH/2017

None present. List this matter on 3.11.2017 for hearing.

Sd/V. NALLASENAPATHY

Member (Technical)

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)